

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 37/2025

In

ORIGINAL APPLICATION NO. 789 OF 2024

IN THE MATTER OF:

IslamPETITIONER

VERSUS

State of U.P. & Ors.RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 07.04.2025)

IslamPETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through the District Magistrate, Ghaziabad
Office of District Magistrate, Raj Nagar, Ghaziabad, U.P.-201002
Email: dmgha@nic.in **Respondent No.1**
- 2. Uttar Pradesh Pollution Control Board (UPPCB)**
Building No.TC-12 V, VibhutiKhand,
Gomti Nagar, Lucknow U.P.
Email: ms@uppcb.in **Respondent No.2**
- 3. M/s Navab Malik Marriage Home**
Through Proprietor Shri Javed Malik
At Dari Factory Mohalla Toli Tehsil Loni, Ghaziabad-201102 **Respondent No.3**